

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 802/Confdl. /2017
II-2-16/2001 (pt.-III)

Bilaspur, dated 29/04/2017

Copy of order no. F 5-1/Food/2014/29/, dated 27.04.2017 of the Under Secretary, Government of Chhattisgarh, Food, Civil Supplies and Consumer Protection Department, Mantralaya, Mahanadi Bhawan, New Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (16) Shri Balram Prasad Verma, Additional District & Sessions Judge (F.T.C.), Janjgir Champa, for information and compliance. He is directed to take over charge at his new place of posting on or before 12th May, 2017.
- (17) District & Sessions Judge, Janjgir-Champa for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (18) District & Sessions Judge, Balod/ Baloda-Bazar/Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewara)/Dhamtari/ Durg/ Jashpur/Kabirdham (Kawardha)/Koriya (Baikunthpur)/ Kondagaon/Korba/Mahasamund/ Raigarh/ Raipur/Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ Classification/ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

(RAJNI DUBE)

I/c. REGISTRAR GENERAL

छत्तीसगढ़ शासन
खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग
मंत्रालय
महानदी भवन, नया रायपुर
-:: आदेश ::-

नया रायपुर, दिनांक 27 अप्रैल, 2017
क्रमांक एफ 5-1/खाद्य/2014/29/ :: छत्तीसगढ़ शासन विधि एवं विधायी कार्य विभाग
के आदेश क्रमांक 3518/1266/XXI-B/C.G./17 दिनांक 17.04.2017 द्वारा छत्तीसगढ़
उच्च न्यायिक सेवा के श्री भुनेश्वर राम, अध्यक्ष, जिला उपभोक्ता फोरम राजनांदगांव की सेवायें
खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग से वापस लेते हुये उन्हें कुटुम्ब न्यायालय
कबीरधाम(कवर्धा) को सौंपी गई है। अतः श्री भुनेश्वर राम, अध्यक्ष, जिला उपभोक्ता फोरम
राजनांदगांव को खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग से आज दिनांक 27.04.
2017 को तत्काल एभगत से कार्यभार हटा दिया जाता है।

2/ छत्तीसगढ़ शासन विधि एवं विधायी कार्य विभाग के आदेश क्रमांक
3522/1266/XXI-B/C.G./17 दिनांक 17.04.2017 द्वारा छत्तीसगढ़ उच्च न्यायिक सेवा
के श्री बलराम प्रसाद वर्मा, अतिरिक्त जिला एवं सत्र न्यायाधीश, जांजगीर-चांपा की सेवायें
अध्यक्ष, जिला उपभोक्ता फोरम राजनांदगांव के पद पर पदस्थापना हेतु खाद्य नागरिक
आपूर्ति एवं उपभोक्ता संरक्षण विभाग को सौंपी गई है। अतः राज्य शासन एतद्वारा श्री
बलराम प्रसाद वर्मा, अतिरिक्त जिला एवं सत्र न्यायाधीश को अध्यक्ष, जिला उपभोक्ता फोरम
राजनांदगांव के पद पर उनके द्वारा कार्यभार ग्रहण करने की तिथि से अस्थायी रूप से,
आगामी आदेश तक पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

(ए.के. सिंह)

अवर सचिव

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग

निरंतर.....

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पृ० क्रमांक एफ 5-1/खाद्य/2014/29-1/1078

नया रायपुर दिनांक 27 अप्रैल, 2017

प्रतिलिपि:-

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय बिलासपुर,
2. महामहिम राज्यपाल के सचिव, राजभवन, रायपुर,
3. मुख्य सचिव, छत्तीसगढ़ शासन, मंत्रालय रायपुर,
4. मुख्य सचिव, के अवर सचिव छत्तीसगढ़ शासन, मंत्रालय रायपुर,
5. प्रमुख सचिव, छत्तीसगढ़ शासन विधि विभाग, मंत्रालय रायपुर की ओर उनके आदेश दिनांक 17.04.2017 के संदर्भ में,
6. सचिव, छत्तीसगढ़ शासन सामान्य प्रशासन विभाग मंत्रालय रायपुर,
7. संचालक, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण संचालनालय रायपुर
8. रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोषण आयोग, रायपुर,
9. महालेखाकर छत्तीसगढ़, जीरो पाइंट विधान सभा रोड, रायपुर,
10. कलेक्टर, जिला- राजनांदगांव/कबीरधाम/जांजगीर-चांपा
11. कोषालय अधिकारी जिला -राजनांदगांव/कबीरधाम/जांजगीर-चांपा
12. श्री भुनेश्वर राम, अध्यक्ष, जिला उपभोक्ता फोरम राजनांदगांव
13. श्री भुनेश्वर राम, अध्यक्ष, जिला उपभोक्ता फोरम कबीरधाम
14. आर्डर फोल्डर,
15. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, गोंदवारा, भनपुरी, रायपुर, की ओर आगामी राजपत्र (असाधारण) में प्रकाशन हेतु अग्रेषित।

अवर सचिव

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग